17331 16.65 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS ELEVENTE REPORT

Shri Hardayal Devgun (East Delhi): I beg to move:

"That this House agrees with the Eleventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd August, 1967."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Eleventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd August, 1967."

The motion was adopted.

16.06 hrs.

[SHRI G. S. DHILLON in the Chair]

INDUSTRIAL DISPUTES (AMEND-MENT) BILL•

(Amendment of section 25FFF)

श्री देवेन सेन (ग्रासनसाल) सभापति महोदय, मैं ग्रीट गिक विवाद ग्रधिनियम, 1947 में ग्रागे संगोधन करने वाला विधेयक पेश करने की ग्रनमति चाहता हं।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947."

The motion was adopted.

भी देवेन सेन : मैं विधेयक को पेश करसाहं।

FOREIGN AID (MAINTENANCE OF ACCOUNT) BILL*

Shri Kanwar Lal Gupta (Delhi Sadar): I beg to move for leave to introduce a Bill to provide for maintenance of accounts of the aid received by persons, organisations etc. from foreign Governments or foreign agencies.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to provide formaintenance of accounts of the aid received by persons, organisations etc. from foreign Governments or foreign agencies."

The motion was adopted.

Shri Kanwar Lal Gupta: I introduce the Bill.

INDIAN PENAL CODE (AMEND-MENT) BILL*

(Amendment of section 309)

Shri D. C. Sharma (Gurdaspur): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

Shri D. C. Sharma: I introduce the Bill.

INDIAN PENAL CODE (AMEND-MENT) BILL[®]

(Amendment of section 21)

श्वी झटल बिहारी वाखपेयी (वसराम≁ पुर) : मैं भारतीय दण्ड संहिता, 1860 में धागे संशोधन करने वासे विधेयक का पेख करना चाहता हूं ।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

•Published in Gazette of India Extraordinary, Part II, section 2, dated 4.8-1967.